

Sl. No. 1

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/5/241/AMR/2024		Sec 241 & 242 of Companies Act, 2013 R/w Rule 11 of the NCLT Rules, 2016	Burra Uma Rani & 3 Ors Vs Averx-Drugs Private Limited & 4 Ors

ORDER

Present: Mr. Mirza Moinullah Baig, Ld. Counsel for the Petitioners.

Dr. S. V. Ramakrishna, Ld. Counsel takes notice on behalf of R1 to R4 and seeks time to file Vakalat and Counter. Ld. Counsel for the Petitioners shall serve a copy of the Petition on the Respondents counsel. For filing vakalat and counter list the matter on 21.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**